

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**L. P. A. No. 285 of 2020**

Dheeraj Kumar and others .... Appellants

Versus

The State of Jharkhand & Ors. .... Respondents

with

**L. P. A. No. 270 of 2020**

Dhiraj Kumar and others .... Appellants

Versus

The State of Jharkhand & Ors. .... Respondents

with

**L. P. A. No. 271 of 2020**

Deepak Kumar Rana & Ors. .... Appellants

Versus

The State of Jharkhand & Ors. .... Respondents

with

**L. P. A. No. 280 of 2020**

Vikram Munda and others .... Appellants

Versus

State of Jharkhand & Ors. .... Respondents

with

**L. P. A. No. 282 of 2020**

Santosh Kumar and others .... Appellants

Versus

The State of Jharkhand & Ors. .... Respondents

with

**L. P. A. No. 308 of 2020**

Sunil Oraon and others .... Appellants

Versus

The State of Jharkhand & Ors. .... Respondents

with

**L. P. A. No. 318 of 2020**

Srikant Ram .... Appellant

Versus

The State of Jharkhand & Ors. .... Respondents

**CORAM:**

**HON'BLE THE CHIEF JUSTICE**

**HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

For the Appellants

: Mr. Raunak Sahay, Advocate  
Mr. Prashant Pallav, Advocate  
Mr. Rajendra Krishna, Advocate

For the State : Mr. Deepak Kumar Dubey,  
A.C. to A.A.G.-II  
For the JSSC : Mr. Sanjoy Piprawall, Advocate  
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**Oral Order:**  
**No.10/ Dated 07.09.2021**

It is contended by Mr. Raunak Sahay, learned counsel for the appellants that Mr. Anil Kumar Sinha, learned senior counsel who was appearing in L.P.A No.285 of 2020 and L.P.A No.282 of 2020, is not available as he is out of station.

Let these matters be listed on 21.09.2021.

**(Dr. Ravi Ranjan, C. J.)**

**(Sujit Narayan Prasad, J.)**